

In the Central Administrative Tribunal
Calcutta Bench

MA-528/01
(OA-80/97)

11-4-2002

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.M.L.Chauhan, Member(J)

Dr.D.Halder & Ors

-Vs-

Union of India & Ors

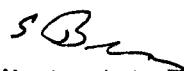
ORDER

Mr.M.L.Chauhan, Member(J) :

Mrs.Jharna Banerjee, Dr.Abhijit Mukhopadhyay, Mr.S.Bhattacharjee and Dr.S.M.Dutta, for the applicants are present. Mr.Bhaskar Kanti Das, Director(P) is present for respondent.

2. After hearing the parties, we are of the view that orders dated 2-8-01 may cause serious prejudice to the private respondents as well as to the administration and as such that is required to be modified. Accordingly, order dated 2-8-01 is modified to the extent that any further promotion to higher grade/post(s) will be made in accordance with law and subject to decision of the OA. The MA stands disposed of.


Member(J)


Member(A)